

ITEM NO.32

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 376/2022

RAN VIJAI SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 85297/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 85299/2021 - EXEMPTION FROM FILING O.T.)

Date : 02-09-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. Anoop Prakash Awasthi, AOR
Mr. Parthvi Ahuja, Adv.
Ms. Prapti Singh, Adv.
Ms. Divya D., Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Ms. Marbiang Khongwir, Adv.
Mr. Shaurya Krishna, Adv.
Mr. Vijay Kumar Shukla, Adv.
Ms. Nupur Shukla, Adv.
Mr. Anirudh Gulati, Adv.
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Respondent No.2 is duly represented.

D.O. letter dated 23.7.2022 has been issued to the
Registrar General of the concerned High Court for transmitting
the original records of the High Court as well as Trial Court.

Awaiting the original records, list on 13.10.2022.

AVANI PAL SINGH
Registrar